

F. No. J-11017/23/2023-Judicial (6)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 7th October, 2023

ORDER

The President is pleased to engage, following Advocates for conducting Central Government litigations before the High Court of Calcutta (PB) at Kolkata, as shown in the table below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF CALCUTTA (PB) AT KOLKATA

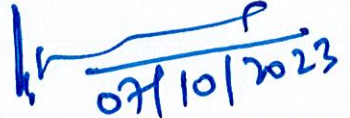
Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrl. No.
Senior Counsel Group-I			
1.	Ms. Rashmi Bothra	34/1, Bondal Road, 6 th Floor, Asha Tower, Kolkata-700019 Mob: 9830193031 Email: rashmibothra24@gmail.com	MAH/5350/2012
2.	Dhruv Surana	Chamber-6, Old Post Office Street, 1st Floor, Room No. 66, Kolkata-700001 Mob: 9836411111 Email: dhruvsurana@gmail.com	F/917/2015
3.	Ms. Shreya Choudhary	11/1D, Priya Nath Mallick Road, 2nd Floor, Flat No. 2B, Kolkata-700025 Mob: 9836543806, 7003307421	WB/1495/2011
Junior Counsel			
4.	Ms. Pinky Ghosh	17, Deodar Street, Ballygunge, Kolkata-700019 Mob: 7003194088 Email: adv.pinkyghosh@gmail.com	F/1494/1067/2019
5.	Ms. Garima Raijada	130/56, Bengur Avenue, Jivan Jyoti Apartments, Block-A, 2 nd Floor, Kolkata-700055 Mob: 9903470339 Email: garimaraijada@outlook.com	F/1865/1210/2021

K. Gaurav

h/v
07/10/2023


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 22(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

3. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Senior Adviser

Copy through email to:

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. Shri Asok Kumar Chakrabarty, Addl. SGI, High Court of Calcutta at Kolkata.
4. Shri Dhiraj Kumar Trivedi, Dy. SGI, High Court of Calcutta at Kolkata.
5. Shri Billwadal Bhattacharyya, Dy. SGI, High Court of Calcutta at Kolkata.
6. The In-charge, Branch Secretariat, Kolkata.
7. The Registrar, High Court of Calcutta at Kolkata.
8. All the Panel Counsel, as above.
9. The Pay & Account Office, Department of Legal Affairs.
10. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
11. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
12. Spare copies.


(Kumar Gaurav)
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